

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

REMINDER - II

To

The Principal District & Sessions Judge,
Anantnag / Bandipora / Ganderbal / Jammu/
Kargil / Kishtwar / Leh / Poonch / Pulwama / Rajouri/
Ramban / Reasi & Samba.

No.: 18450-63 / Sts. Dated. 05-09-2016

Sub:- Rajya Sabha Unstarred Question Dy. No. 1922 for 13-05-2016 regarding special district courts to award accident insurance claims without delay to the affected families.

Sir,

In reference to this Registry's Letter No. 6515/Sts. Dated 20-05-2016 and Reminder-I No. 11069-90/Sts. Dated 02-06-2016 regarding the subject cited above, that the requisite information is still awaited from your side despite lapse of more than **THREE** months.

In this connection, you are once again requested to provide the said information to this Registry at the earliest. So, that we may able to transmit the same to the concerned quarter as desired.

The matter may be treated as **Most Urgent**.

Encl: **One Leaf**.

Yours faithfully'

(Nissar Ahmad Malik)
Dy. Registrar (Sts.)

No: 18450-63 / Sts.

Dated: 05-09-2016

✓ Copy to:-

Incharge NIC for uploading the same on the J&K High Court Website.

Dy. Registrar (Sts.)

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

To

The Principal Distt. & Sessions Judge,
All Districts of J&K State.

No.:- 6515-38/STB

Dated: 20-5-2016

Subject: Rajya Sabha Unstarred Question Dy. No. 1922 for 13-05-2016 regarding special district courts to award accident insurance claims without delay to the affected families.

Sir/Madam,

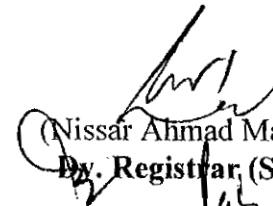
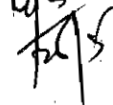
You are requested to provide information regarding the subject cited above of your Court and Courts Subordinate to you consolidated on the prescribed proforma.

S.No	Question	Reply
1.	The number of accident insurance cases pending till 31 st March 2015 ?	

Information is urgently required for its onwards transmission to the Ministry of Law and Justice, New Delhi so it should reach this Registry on or before 24-05-2016 positively through Tele-FAX No. 0194-2536639.

Matter may be treated as Most Urgent.

Yours faithfully'

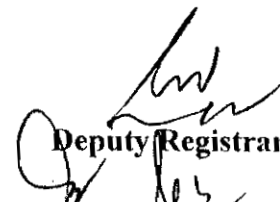

(Nissar Ahmad Malik)
Dy. Registrar (Sts.)


No: 6515-38-1 Sts.

Dated: 20-05-2016.

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Deputy Registrar
